

P
R.P(Crl.)No. 626 OF 2002

ITEM NO.301

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Review Petition (Crl.) No. 626/2002 in Crl.A.No. 761/2001

DHARMENDRA SINGH @ DHARU SINGH

Petitioner (s)

VERSUS

STATE OF BIHAR

Respondent (s)

(With Appln(s). for stay of execution of sentence of death and for hearing in open Court)

Date : 22/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For the Petitioner (s)

Mr.A Sharan,Sr.Adv.,
Mr.Irshad Ahmad,Adv.,
Mr.Amit Kumar,Adv.,
Mr.Samir Ali Khan,Adv.

For the Respondent (s)

UPON hearing counsel, the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

At the request of the learned counsel for the petitioner adjourned to 5.8.2002.

.SP1

(Vijay Kumar Sharma)
Court Master

(Janki Bhatia)
Court Master